

<i>Name of the state</i>	<i>Sl. No</i>	<i>Name of the District</i>	<i>Literacy Rate</i>
1	2	3	4
	25.	Rohtas	30.55
	26.	Bhojpur	31.35
	27.	Ranchi	31.41
	28.	Nalanda	32.92
	29.	Singhbhum	34.59

[English]

Shortage of Drinking Water in Maharashtra

*6610. SHRI ANNA JOSHI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of towns where there was shortage of drinking water in Maharashtra during the years 1989-1990 and 1990-91;

(b) whether any financial assistance was provided to the State Government by the Union Government for overcoming said shortage of drinking water during the above mentioned periods;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (c). As per the scheme for financing the relief expenditure, which was in operation till 1989-90, each state Government was allocated certain amount known as 'margin money' for meeting the situation arising out of natural calamities. The State Government was required to submit memorandum seeking

Central assistance in case they were unable to meet the situation out of funds available in the margin money. The Government of Maharashtra which had margin money of Rs. 13 crores, did not submit any memorandum during 1989-90 seeking Central assistance for scarcity conditions, including drought.

The scheme for financing the relief expenditure has been revised from 1-4-90 under which a Calamity Relief Funds has been constituted for each State, with contribution from the Central Government and the State Government in the ratio 3:1. The State Level Committee is empowered to decide all matter connected with financing of the relief expenditure. The Govt. of Maharashtra was allocated an amount of Rs. 44 cores in the Calamity Relief Fund, consisting of Rs. 33 crores as Central contribution and Rs. 11 crores as State contribution during 1990-91. The State Government incurred an expenditure of Rs. 39.44 crores which included on amount of Rs. 2.78 crores on drought relief.

(d) Does not arise.

Functions of H.D.F.C

*6111. SHRI KODIKKUNNIL SURESH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Housing Development Finance Corporation (HDFC) has set up its branches in different parts of Kerala;

(b) if so, the details thereof;

(c) the manner in which these branches have been able to solve the housing problems in Kerala State; and

(d) the details of the loan given by HDFC to the applicants for constructing houses under different schemes in Kerala?

THE MINISTER OF STATE IN THE MINISTRY URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) and (b). As per the information received from the Housing Development Finance Corporation it has only two branches at Cochin and Tiruvananthapuram in the state of Kerala.

(c) The HDFC's contribution is solving housing problem in Kerala is by financing the acquisition, purchase and construction of residential housing of the middle, lower middle and economically weaker sections of the population.

(d) As on 31st March, '91 the two Branches in Kerala have sanctioned housing loans amounting to Rs. 105.88 crores out of which Rs. 68.82 crores have been disbursed for 16, 300 residential units.

[*Translation*]

Navodaya Vidyalayas In Badaun

612. SHRI CHINMAYANAND SWAMI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government propose to set up a Navodaya Vidyalaya in district Badaun; and

(b) if so, the location thereof and the

time by which it is likely to start functioning?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): (a) and (b). The scheme of Navodaya Vidyalayas envisages establishment of one Navodaya Vidyalaya in each district. Out of 62 districts of Uttar Pradesh, Navodaya Vidyalayas have been opened in 35 districts. Opening of Navodaya Vidyalayas depends on the proposal of the State/UT Government concerned which have to provide 30 acres of suitable land free of cost, sufficient building and other infrastructure for running the Vidyalayas initially for 2-3 years besides overall availability of resources and administrative consideration. No suitable proposal has been received for opening a Navodaya Vidyalaya in Badaun district of Uttar Pradesh.

[*English*]

Pre-Ph.D. Research Fellowship

6113. SHRI BHOGENDR JHA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government offer any Pre- Ph.D. fellowships to the students in Mathematics;

(b) if so, the details thereof; and

(c) the details of fellowship offered by the National Board of Higher Mathematics?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): (a) and (b). the UGC provides Junior Research Fellowships for